

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 866
ANSWERED ON 27/07/2026**

**AMRUT/SMART CITY FUND DISBURSAL TO TAMIL NADU URBAN LOCAL
BODIES**

866. SHRI PRAVEEN CHAKRAVARTHY:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the funds sanctioned and released to the State of Tamil Nadu under AMRUT 2.0 and the Smart Cities Mission over the last three financial years;
- (b) the utilisation rate of released funds; and
- (c) the reasons for any gap between sanction and release for urban local bodies in the State?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, Central assistance of ₹4942 crore has been allocated for the projects to the State of Tamil Nadu for the entire Mission period. Total Funds to the tune of ₹2614.18 crore (as on 09.07.2026) has been released/ Mother Sanction issued to the State against which the States has submitted utilisation certificate/ incurred expenditure of ₹2409.66 crore. During the last three financial years 2023-24 to 2025-26, funds to the tune of ₹1866.05 crore has been released/ sanctioned to the State against which the State has submitted utilisation of ₹1860.95 crore. The Central share of funds are now released to the States through Mother Sanctions which are utilised by the State on real time basis.

Under the Smart City Mission (SCM), since inception of the Mission, Tamil Nadu state has been able to claim Central Financial Assistance of ₹ 5,390 crore, out of which ₹ 5,388 crore has been utilized.
